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## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No. 66/KB/2018

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th January 2018, 10.30 A.M

100	RIGHT DESIGNATION OF THE	may entry manual		
Name of the Company Under Section		Ajay Sinha & AnrVs- Spencer Distillerise Pvt.Ltd. & Ors.  241/242		
2) SI	YAKEEL M. KASH SH.	CUMAR SHRIVAS  D. AKHTER, ADV  ARMA, Ps CS  howdhury  -la,  B. Ghosh,	ADV Petitioner  Respondent	Jewillo 16),118
4)			ORDER	

Ld. Counsel for the petitioners and the respondents is present.

Ld. Counsel for the respondents has sought leave of the Court for filing Vakalatnama. Prayer is allowed. Vakalatnama may be filed by the end of the day.

Reply may be filed within 15 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any,

may be filed within 15 days with a copy in advance to the opposite parties.

List it on 13/03/2018 for hearing. Meanwhile both the parties are directed to maintain *status quo* regarding fixed assets and shareholdings.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

Sd

THOMS